NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

PETITION NUMBER

NAME OF THE PETITIONER(S)

NAME OF THE RESPONDENT(S) : PKPN Spinning Mills P. Ltd and 3 Others

UNDER SECTION

: TCP/63/2016

: Arunachala Gounder Textile Mills Pvt. Ltd. & 4 others

: 397/398

S.No. Name (in Capital)

Represented by

Signature

12. VIDHIA SHANKAR ADV. For Respondent 12 Violkya Shankao

ORDER

Counsel representing both the parties are present. Counsel for petitioner sought time for submitting arguments in CA 73/2017. Time is extended at request. Put up on 20.09.2017 at 10.30 A.M.

Member (Judicial)

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